



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/1997/1246/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri P.K. Bora,
District & Sessions Judge,
Darrang, Mangaldai,

Dated Guwahati, the 27th February, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. DJ(D) 1291 dtd. 25.02.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 26.02.2020 along with station leave permission from the evening of 25.02.2020 (after Court works) till the morning of 27.02.2020, has been granted.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/97/1247/A, dated 27.2.2020
Copy to:

✓ 1. The System Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

